

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA
UNSTARRED QUESTION NO. 3269
TO BE ANSWERED ON 09.12.2019

Accountability of Teachers

3269. SHRIMATI APARAJITA SARANGI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has any scheme in place, or plan to improve the attendance, performance and accountability of teachers in primary and secondary education;
- (b) if so, the details thereof, including the attendance rates, classroom performance and any other metrics demonstrating the effect of the scheme and the timeline for its implementation; and
- (c) whether the Government has considered outlining education outcomes for primary and secondary schools, including but not limited to measures such as centrally-determined testing and curricula and if so, the details thereof?

ANSWER

MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SHRI RAMESH POKHRIYAL 'NISHANK')

(a) to (c): Education is in the Concurrent list of the Constitution. The recruitment and service conditions of the teachers come under the purview of the respective State/ Union Territory (UT) Government, who delineate the accountability mechanisms for teacher's performance.

Section 24 of The Right of Children to Free and Compulsory Education (RTE) Act, 2009 provides that teachers attend school regularly and transact the syllabus in a timely manner, provide supplementary support to children who need such support, make an assessment of children's learning, and interact with parents.

Further, The National Council of Educational Research and Training (NCERT) has developed Performance Indicators for Elementary Education (PINDICS) for self evaluation of teacher performance in Government schools which has been shared with States and UTs.

Teachers' attendance is monitored by States and UTs through School Management Committees/School Management Development Committees/ Block Resource Centres/Clusters Resource Centres, by installing Bio-metric/ Electronic attendance system and other means.

The Central Rules to the Right of Children to Free and Compulsory Education (RTE) were amended on 20th February, 2017 to include reference on class-wise, subject-wise Learning Outcomes. NCERT conducts periodic National Achievement Surveys (NAS) to assess learning achievement of children in Classes –III, V, VIII and X which are shared with the States and UTs to help identify gaps and devise strategies and also provide feedback for teachers with a focus on areas of teaching learning that need improvement. Apart from NAS, States and UTs conduct State Level Achievement Surveys (SLAS)/ Assessments at various levels to help them understand the level of achievement of children belonging to different regions/districts within the State/UT.
